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Title: Regarding dumping of biomedical wastes by Hospitals in forest areas.

**SHRIMATI MAHUA MOITRA (KRISHNANAGAR):** Mr. Speaker, Sir, I thank you for allowing me to raise a matter of urgent public importance. The hon. Minister of Environment, Forests and Climate Change is here. I would like to draw the attention of the House and the Minister to the issue of dumping of biomedical waste in forest areas. There is a big forest outside Delhi called the Shahdara Forest where a lot of hospitals in the Vasant Kunj area are continuously dumping biomedical waste. We are all waiting for the M.C. Mehta case to go on in the Supreme Court and the directions of the Supreme Court. But I would urge the Minister of Environment, Forests and Climate Change to please take strong cognizance of this issue. Obviously, hospitals are giving contracts to contractors for, what they think as, efficient dumping and they are absolving themselves of their responsibilities. But these contractors are using forest area to dump this. So, if we could set up a Task Force to deal with it immediately, I would be grateful.

**माननीय अध्यक्ष:** श्री कुलदीप राय शर्मा को सुश्री महुआ मोइत्रा द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

**पर्यावरण, वन और जलवायु परिवर्तन मंत्री; सूचना और प्रसारण मंत्री तथा भारी उद्योग और लोक उद्यम मंत्री (श्री प्रकाश जावड़ेकर):** राणा मैडम ने एक विषय उठाया । मिसेज राणा मुझे बाहर ही मिली हैं । मैं ऑलरेडी टीम भेज रहा हूँ और जाँच करूँगा । जहाँ तक मोइत्रा मैडम ने बताया है, we are taking this very seriously. सभी फॉरेस्ट्स में इस तरह का डम्पिंग नहीं चलेगा । इसके

लिए सभी राज्यों के साथ भी हम प्रयास करेंगे कि सारे वैस्ट मैनेजमेंट रूल्स का फॉलोअप ढंग से हो ।

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**13.33 hrs**

**MATTERS UNDER RULE 377\***

**माननीय अध्यक्ष:** जिन माननीय सदस्यों को आज नियम 377 के अधीन मामले उठाने की अनुमति प्रदान की गई है, वे अपने मामले के अनुमोदित पाठ को व्यक्तिगत रूप से सभा पटल पर रखने का कष्ट करें ।